

**GOVERNMENT OF INDIA  
OVERSEAS INDIAN AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2220  
ANSWERED ON:09.03.2011  
PROTECTION OF INDIAN LABOURERS  
Kaswan Shri Ram Singh

**Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:**

- (a) whether the attention of the Government has been drawn towards the problems being faced by the Indian workers in gulf countries particularly in Libya;
- (b) if so, the details thereof;
- (c) the efforts made/being made for the protection of Indian citizens employed there by the Indian Embassy situated in Tripoli; and
- (d) the number of people brought back to India, the number of people who were provided assistance by the Indian Embassy situated in Libya and the number of people detained as hostages during the last three years, State-wise?

**Answer**

MINISTER OF OVERSEAS INDIAN AFFAIRS(SHRI VAYALAR RAVI)

(a) to (c) Indian workers based in Libya are facing problems because of the internal strife there. Following reports of violence in Libya the emigration clearance for Indian workers for employment in Libya has been temporarily stopped with effect from 21.02.2011. Government is making concerted efforts to evacuate the Indian workers/citizens caught in the strife-torn country by arranging special flights, and also ships/ferry and facilitating road movement to the countries neighbouring Libya.

As a part of the effort to ensure the safe and orderly evacuation of Indian nationals from Libya, staff at Indian Tunisia, Libya and Egypt Embassies has been engaged fully in the evacuation exercise and Indian nationals are being brought back to India.

(d) The information is being collected and will be placed on the Table of the House.